

(16)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/650/2017  
NAME OF THE PETITIONER(S) : MADANLAL STEELS & FORGINGS PVT LTD  
NAME OF THE RESPONDENT(S) : EL FORGE LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	MADANLAL STEEL OPERATIONAL	OPERATIONAL CREDITOR	<i>Aswini</i>
2.	EL FORGE LTD	A.R. Indrap	<i>AR Indrap</i>

**ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that there is a change of counsel representing the respondent and undertakes to file vakalat with the consent of the counsel on record. He also stated that they are intending to settle the matter and prayed for time to make submissions in regard to the settlement. Considering his request, the Adjudicating Authority is inclined to grant final opportunity. Put up on 12.12.2017.

*-sq-*  
S Vijayaraghavan  
Member (Technical)

*-sel-*  
K Anantha Padmanabha Swamy  
Member (Judicial)